

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:100
ANSWERED ON:01.08.2011
CHILD LABOUR PROJECT
Rawat Shri Ashok Kumar;Sinh Dr. Sanjay

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is seriously implementing the schemes of National Child Labour Project (NCLP) in the country;
- (b) if so, the number of children withdrawn from hazardous work and admitted into special school during the last three years and current year;
- (c) the number of districts in the country where NCLP has been implemented;
- (d) the expenditure incurred on the above project during the said period;and
- (e) the mechanisms adopted to supervise the works being carried out in the above schemes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): Yes, Madam.
- (b): As per available information 3.39 lakhs children have been withdrawn from hazardous work and admitted into special schools during last three years and current year.
- (c): Government is implementing National Child Labour Project Scheme (NCLP) in 266 districts.
- (d): Under NCLP Scheme expenditure of Rs. 147.21 crore, Rs. 95.27 crore and Rs. 92.71 crore has been incurred during 2008-09, 2009-10 and 2010-11 respectively.
- (e): A Central Monitoring Committee under the Chairpersonship of Secretary, Ministry of Labour & Employment with representation from State Governments and concerning Ministries/Departments has been set up for the supervision, monitoring and evaluation of the National Child Labour Project.